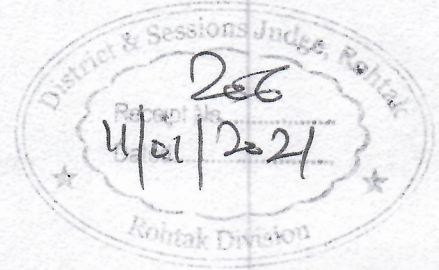


SPEED POST / URGENT / EMAIL

From No. 30-Spl. Genl./XVII.3(a)(6-G)
The Registrar General,
High Court of Punjab and Haryana,
Chandigarh.

To All the District and Sessions Judges,
In the States of Punjab and Haryana,
(Except Fatehgarh Sahib, Gurdaspur,
Patiala, Bhiwani, Karnal, Kurukshetra,
Mewat, Panchkula and Rewari).



Dated, Chandigarh the 11th January, 2021.

Subject: Declaration of Local Holidays in the Subordinate Courts in the States of Punjab and Haryana during the Calendar year 2021.

Sir/Madam,

I am directed to refer to your communication(s), on the subject cited above and to say that you have been allowed to observe two local holidays of your choice in your respective Sessions Divisions during the Calendar year 2021, as mentioned below:-

12	Rohtak	1.	Maharishi Dayanand Jyanti	Monday	08.03.2021
✓		2.	Chhoti Diwali	Wednesday	03.11.2021